

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2780  
ANSWERED ON:07.12.2009  
IDENTIFICATION OF LANDLESS RURAL FAMILIES  
Joshi Shri Mahesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has identified or proposes to identify the landless rural families living Below Poverty Line(BPL) for allotment of dwelling houses under various housing schemes;
- (b) if so, the details thereof alongwith the number of identified families as on date, State-wise;
- (c) whether the number of such families have increased during the last three years and the current year;
- (d) if so,the details thereof alongwith the reasons therefor;
- (e) the number of dwelling units allotted/ to be allotted under the various housing schemes during the said period and the funds allocated for the purposes, State-wise; and
- (f) the steps taken by the Government for speedy construction of dwelling units and early allotment of dwelling units to such families?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a)to (d): Indira Awaas Yojana (AY) is a Centrally sponsored scheme,being implemented by the Ministry of Rural Development across the country except Delhi and Chandigarh, under which financial assistance is provided to the rural BPL households for construction of a dwelling unit. Over a period of time, it has been noticed that those rural BPL households who have neither land nor a housesite are left out from getting the benefit under IAY. Accordingly a scheme for providing housesites to such rural BPL households has been started from the current year 2009-10 only as a part of IAY.For this purpose,all the States/UTs were requested to furnish the number of rural households without land or housesites.As per the information received from the State Governments so far, there are 60,14,461 families including in the Permanent IAY Waitlists who have neither land nor a housesite for construction of a dwelling unit.State-wise details of such families are at Annexure-I.

(e): A Statement showing the Central allocation and the houses constructed for the rural BPL households during the last three years and the current year,is at Annexure-II.

(f): All efforts are made to ensure that the funds under IAY are released in time to enable the beneficiaries to complete their houses. Further, the Scheme is closely monitored with the State Governments through receipt of online monthly progress reports, conduct of monthly meetings of the Coordinating Officers of IAY and quarterly meetings of the State Secretaries and field inspections by Area Officers of the Ministry.